

**THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 437**  
**CP/113/ND/2023**

**IN THE MATTER OF:**

Gaurang Gupta	...	Applicant
Versus		
Srm Banquets Private Limited	...	Respondent

**Under Section 241-242**

**Order delivered on 16.04.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant	:	
For the Respondent	:	Adv. Sanjay Mishra, Adv. Stuti mishra and Adv. Kartikey Mittal

**HYBRID HEARING (PHYSICAL & VC)**  
**ORDER**

Due to multiple Benches, there is paucity of time, the matter is  
adjourned to **14.05.2024**.

-SD-  
**(Court Officer)**